

ITEM NO.9

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 581/2016

FOUNDATION FOR ORGANIZATIONAL RESEARCH AND EDUCATION  
FORE SCHOOL OF MANAGEMENT THROUGH ITS DIRECTOR Petitioner(s)  
VERSUS

THE ALL INDIA COUNCIL FOR TECHNICAL EDUCATION  
THROUGH THE MEMBER SECRETARY Respondent(s)

(IA No. 40036/2017 - EXTENSION OF TIME, IA No. 6/2016 -  
MODIFICATION OF COURT ORDER, IA No. 30413/2019 - PERMISSION TO FILE  
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 7/2017 - PERMISSION TO  
FILE ANNEXURES, IA No. 3/2016 - PERMISSION TO FILE ANNEXURES)

Date : 18-06-2019 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DEEPAK GUPTA  
HON'BLE MR. JUSTICE SURYA KANT  
(VACATION BENCH)

For Petitioner(s) Mr. Shekhar Naphade, Sr. Adv.  
Mr. M. Shoeb Alam, AOR  
Mr. R.K. Joshi, Adv.  
Ms. Fauzia Shakil, Adv.  
Mr. Saurabh Joshi, Adv.  
Mr. Ujjwal Singh, Adv.  
Mr. Gautam Prabhakar, Adv.  
Mr. Mojahid Karim Khan, Adv.

For Respondent(s) Mr. Harish Pandey, AOR  
Mr. Anil Soni, Adv.  
  
Mr. R. Anand Padmanabhan, Adv.  
Prawal Chaturvedi, Adv.  
  
Mr. Shashi Bhushan Kumar, AOR  
  
Ginny J. Rautray, Adv.  
Ms. Anushka Ashok, Adv.  
Mrs. Kanchan Kaur Dhodi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Arguments concluded. Judgment reserved.

(MANISH SETHI)  
COURT MASTER (SH)

(SAROJ KUMARI GAUR)  
BRANCH OFFICER